

ITEM NO.33

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
Writ Petition(s) (Civil) No(s). 476/2012

SH.DAYANANDA SARASWATI SWAMIJI (DEAD) & ORS. Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU & ORS. Respondent(s)

FOR

IA No. 10/2016 - AMENDMENT IN CAUSE TITLE
IA No. 155219/2019 - AMENDMENT IN CAUSE TITLE
IA No. 41327/2022 - APPLICATION FOR PERMISSION
IA No. 24619/2024 - CLARIFICATION/DIRECTION
IA No. 99210/2022 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 41329/2022 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 3/2015 - EXEMPTION FROM FILING O.T.
IA No. 268406/2024 - INTERVENTION APPLICATION
IA No. 36165/2018 - INTERVENTION/IMPLEADMENT
IA No. 36155/2018 - INTERVENTION/IMPLEADMENT
IA No. 265367/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 30829/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 155238/2019 - PERMISSION TO FILE AMENDED WRIT PETITION
IA No. 1/2012 - STAY APPLICATION
WITH
W.P. (C) No. 1432/2019 (PIL-W)
IA No. 187593/2019 - EXEMPTION FROM FILING O.T.

W.P. (C) No. 1147/2021 (PIL-W)
[FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 135649/2021
FOR EXEMPTION FROM FILING O.T. ON IA 135651/2021
FOR GRANT OF INTERIM RELIEF ON IA 135652/2021
IA No. 135651/2021 - EXEMPTION FROM FILING O.T.
IA No. 135652/2021 - GRANT OF INTERIM RELIEF
IA No. 135649/2021 - PERMISSION TO APPEAR AND ARGUE IN PERSON

W.P. (C) No. 148/2024 (X)
IA No. 54167/2024 - STAY APPLICATION

Date : 01-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) : Mr. K. R. Sasiprabhu, AOR

Petitioner-in-person

contd..

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For Respondent(s) : Mr. Jaideep Gupta, Sr. Adv.
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Mr. S. Prabu Ramasubramanian, Adv.

Mr. Raghunatha Sethupathy B, AOR

Mr. Manoj Kumar A., Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Writ petitions are disposed of in terms of
the signed non-reportable order.

All pending application(s) including the
application(s) for intervention/impleadment shall
stand disposed of.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)

(Signed non-reportable order is placed on the file)